

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	KSK Mahanadi Power Company Limited
2.	Date of incorporation of corporate debtor	19 th June 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate identity number / limited liability identification number of corporate debtor	U40300TG2009PLC064062
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 8-2-293/82/A/431/A, Road No.22 Jubilee Hills, Hyderabad, Telangana 500033 IN
6.	Insolvency commencement date of the corporate debtor	03 rd October 2019
7.	Date of invitation of expression of interest	8 th January 2020 The detailed invitation for expression of interest is available on www.ksk.co.in/kmpcl
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is set out in the detailed invitation for expression of interest.
9.	Norms of ineligibility applicable under section 29A are available at:	These norms are set out in the detailed invitation for expression of interest.
10.	Last date for receipt of expression of interest	23 rd January 2020
11.	Date of issue of provisional list of prospective resolution applicants	28 th January 2020
12.	Last date for submission of objections to provisional list	2 nd February 2020
13.	Date of issue of final list of prospective resolution applicants	12 th February 2020
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	2 nd February 2020
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Will be provided by the resolution professional to prospective resolution applicants who are determined to be eligible as per the process laid down in the detailed invitation for expression of interest and in accordance with Regulation 36A of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
16.	Last date for submission of resolution plans	2 nd March 2020

17.	Manner of submitting resolution plans to resolution professional	As detailed in the request for resolution plans to be issued by the resolution professional in accordance with Regulation 36B of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	16 th March 2020
19.	Name and registration number of the resolution professional	Mr. Mahender Kumar Khandelwal Registration Number: IBBI/IPA-001/IP-P00033/2016-2017/10086
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Mr. Mahender Kumar Khandelwal Address : B-2A, Sunny Valley C.G.H.S., Dwarka, Sector 12, New Delhi – 110078, Email ID: khandelwalmahendar2@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	252, Veer Savarkar Marg, Shivaji Park, Dadar (W), Mumbai - 400 028 Email: ip.mk.ksk@in.pwc.com / khandelwalmahendar2@gmail.com
22.	Further Details are available at or with	Mr. Mahender Kumar Khandelwal Email: ip.mk.ksk@in.pwc.com / khandelwalmahendar2@gmail.com
23.	Date of publication of Form G	8 th January 2020


 Interim Resolution Professional of KSK Mahanadi Power Company Limited
 IBBI/IPA-001/IP-P00033/2016-2017/10086
 B-2A, Sunny Valley C.G.H.S., Dwarka,
 Sector 12, New Delhi, 110078

8th January 2020